

Crl.A.No. 1296 OF 2002
ITEM No.105

Court No.4

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1296 OF 2002

Ashfaq Appellant (s)

VERSUS

State (Govt. of NCT of Delhi) Respondent (s)

With S.L.P.(Crl) No.1676 of 2003

(With application for c/delay in refiling SLP and office report)

Date : 03/12/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. S.A. Siddiqui,Adv.
Mr. Hasan Anzar,Adv.
Mr. Shadab Mohiuddin,Adv.
Mr. Goodwill Indeevar,Adv.

Mr. Varinder Kumar Sharma,Adv.

For Respondent (s)Mr. Rajiv Sharma,Adv.
Mrs. Anil Katiyar,Adv.

UPON hearing counsel the Court made the following
O R D E R

At request, the matters are adjourned by one week.

(Neena Verma)

(Mithlesh Raghav)

Court Master

Court Master